

(b) whether, despite such steps, the majority of foreign Governments continue to regard the movement as subversive of Pakistan's national integrity; and

(c) the reaction abroad to the charges of genocide against the Yahya Khan regime?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH): (a) Our Diplomatic Representatives have explained to the Governments to which they are accredited the true nature of the freedom movement in East Bengal. Similarly, we have spoken on several occasions to foreign diplomatic Representatives in this country. Important documents, such as the Resolution adopted by Parliament on the 31st, March 1971, some of the Prime Minister's speeches, and other relevant materials have been brought to the notice of foreign governments and of the Secretary-General of the U.N. Again, through Indian and foreign publicity media the true facts of the situation have been made known to people abroad.

(b) and (c). While a number of Governments have expressed their willingness to participate in the humanitarian efforts to alleviate the sufferings of the people of East Bengal, most governments have preferred to watch carefully the developing situation in East Bengal and have been reluctant to take a definite public stand in favour of the East Bengal freedom movement. However, public opinion abroad has vehemently condemned the decimation of civilians in East Bengal by the West Pakistan Army.

**Pakistani Diplomats given Political Asylum in India**

810. SHRI S. M. KRISHNA :  
DR. RANEN SEN :

Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) whether during the East Pakistan and West Pakistan quarrel so many Pakistani Nationals working in the Embassies of Pakistan in India had sought political asylum; and

(b) if so, the number of diplomats who were given such asylum?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH): (a) and (b). Two Pakistani diplomats working in the Pakistan High Commission in India had sought and were given political asylum.

नाइजीरिया के 'डेली टाइम्स' के 'इंडिया-डे सप्लीमेंट' में जम्मू और काश्मीर को भारत में न दिखाया जाना

811. श्री ईश्वर चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 26 जनवरी, 1971 के 'डेली टाइम्स' नामक नाइजीरिया के समाचार पत्र के 'इंडिया-डे सप्लीमेंट' में जम्मू और काश्मीर को भारत का भाग नहीं दिखाया गया है; और

(ख) यदि हाँ, तो इस मामले में क्या कार्यवाही की गई है ?

विदेश मन्त्रालय में उप-मन्त्री (श्री सुरेन्द्र पाल सिंह) : (क) जी हाँ ।

(ख) इस नक्शे के बारे में जानकारी हासिल होते ही हमारे हाई कमिशन ने इस मामले को संबद्ध समाचार-पत्र के साथ उठाया था और उन्होंने क्षमा-याचना की थी। इस अवसर ने हमें यह बताया है कि चूंकि उनके अपने नक्शे का ब्लाक कहीं खो गया था इसीलिए उन्होंने इस नक्शे के एक नए ब्लाक का इस्तेमाल कर लिया जो गलत था इस अवसर के प्रबंधक संपादक ने बताया कि यह गलती इसलिए हो गई कि इस विशेषांक को निकालने के लिए बहुत जोर दिया जा रहा था। उन्होंने यह भी कहा कि अगर उनके पास और समय होता तो वे भारत के हाई कमिशन से प्रार्थना

नबसा लेकर इस्तेमाल करते । उन्होंने हार्ड कमीशन को यह भी आश्वासन दिया है कि इस तरह की सलती फिर कभी नहीं होगी ।

**Refinery agreements with Foreign Oil Companies**

812. SHRI A. K. SAHA : Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether the attention of Government has been drawn to the reported interview of former Petroleum Mantri as appeared in the *Patriot* on the 16th March, 1971 stating that Government's Refinery Agreements with Burmah Shell, Caltex and Esso were in favour of these Companies ;

(b) if so, the main features thereof ; and

(c) the reaction of Government thereto?

THE MINISTER OF PATROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETHI):

(a) Yes Sir.

(b) and (c). The refinery agreements were concluded with Burmah-Shell, Esso and Caltex respectively in 1951, 1952 and 1955. A review of the refinery agreements was undertaken in 1959-60. The oil companies concerned agreed, as a result of efforts made by Government, to voluntarily surrender the duty concession allowed to them on petroleum products produced at their refineries. The surrender of these concessions earlier than the maximum period of 10 years from date of commencement of commercial operation or 31-12-1965, whichever be earlier, resulted in augmentation of Government revenues by over Rs. 50. crores total. As we have progressed in these matters, certain aspects of the refinery agreements have proved irksome. The Government has constantly under review the working of the refinery agreements with foreign oil companies, in the background of our progress in developing self-sufficiency in both the refining of oil and distribution of petroleum products.

**Persons from Bangla Desh who have sought political asylum in India**

813. SHRI SHYAMNANDAN MISHRA : Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state the number of persons from Bangla Desh who have sought Political asylum in India since the beginning of the liberation movement there ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) : (SHRI SURENDRA PAL SINGH) : Eleven.

**Military Bases to Russia in Indian Islands**

815. SHRI HARI SINGH : Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) whether Government of India have given military bases to Soviet Russia in the Islands of Andaman, Nicobar, Lacadive and Goa ; and

(b) if so, when and whether Soviet Russia has built her bases in the above Islands ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) SHRI JAGJIWAN RAM) : (a) No, Sir.

(b) Does not arise.

**Submarines seen in Indian Ocean near Ceylon**

816. SHRI SAMAR GUHA :  
SHRI P. GANGADEB :  
SHRI S. M. KRISHNA :

Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) whether some submarines of foreign powers were seen close to Ceylon waters in the Indian Ocean at the time of recent insurrectionary move by extremist elements in Ceylon ;

(b) if so, the identity of the country to which these submarines belong ; and